lications are made available to the Lok Sabha Library.

(b) The total amount of revenue earned from customs duties given below:

| /T |    |    |         |   |
|----|----|----|---------|---|
| (K | S. | 1n | crores) | ۱ |

|                              | 1991-92          | 1992-93         |            |
|------------------------------|------------------|-----------------|------------|
|                              | Actual           | Budget          | Revised    |
| Total customs revenue (Net)  | 22077.10         | 25211,65        | 25500.00   |
| Source : Receipts Budget, 19 | 93-94. Annexure- | [Commodity-wise | D.tails of |
| Revenue from Custom          |                  |                 |            |

(c) In order to increase exports, the Gov ernment have taken major steps for libera lisation of trade which include provision of export-linked imports, reduction of im port licensing, strengthening export incen tives, removal of procedural irritants through simplification of policy and piocethres, and pruning of negative list of Exports. In 1993-94 Budget, the system of market de termined unified exchange rate has been introduced and customs and excise duties on many raw materials and capital goods have been reduced. The interest rate of rupee export credit has been reduced by one percentage point and the interest tax in the case of export credit from banks has been waived. Banks have been asked to ensure that export credit amounts to at least 10 per cent of their total advances by the end of June, 1993. Besides, 34 commodi ties have been identified as "Extreme Focus sectors for a special export thrust abroad. The Exim Policy 1992—97 has been amended to include a scheme of EOU's for Agricultural and allied sectors who export at least 50 per cent of their produce. The definitions of 'manufacture' and 'capital goods' have been extended to include agri cultural and allied activities. !

### Restrictions on Indian Exports Imposed by Russia

695. SHRI B. K. HARIPRASAD: Will the Minster of CJOMMERCE be pleased to state:

(a) whether it is a fact that Russia has restricted number of imported items from India therey adversely affecting the

- operations of Indian exporters as reported in Economic Times dated the 7th April, 1993; i
- (b) whether it is also a fact that Indian trade channels in Russia are getting a veiled there from local monopolistic

caratals for routine of deals exclus vely ! through them; and

- (c) if so, whether Government propose to take up the matter strongly with Russia to ensure unhindered trade relations between the two countries as enunciated
  - in trade agreements ?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) The Embassy of India in Moscow was

asked to check the factual position with reference to the report in the Economic Times dated 7th April, 1993. The Russian authorities denied that they propose to impose any such restrict on on the Russian importers.

- (b) Our Embassy in Moscow have conveyed that they have received no such reports.
- (c) The question does not arise. 696. [Transferred to 13th May, 1993]

# Export Potential of 188 per cent E.O.U.

- 697. SHRI PARMESHWAR KUMAR AGGARWALLA: Will the Minister of COMMERCE be pleased to state:
- (a) whether any survey has been conducted about the potential of 100 per cent

Export Oriented Units which can boost the foreign exchange earning of the country;

- (b) if so, the details thereof indicating the nature of industry the items to be produced and the country to which it will be exported; and
- (c) if no such survey has been conducted, what is the manner in which Government propose to boost the climate for export oriented units in the country, particularly, for the medium scale industries and small scale sector in which cases, it is not possible to ascertain the details about world wide demand of the items that can be exported from our country?

THE MINISTER OF STATE IN THE SUPPLIES. MINISTRY OF CIVIL CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) to (c) The EOU Scheme aims to provide internationally competitive, dutv free environment for export production at low cost. Entrepreneure can seek assistance of Commodity Councils, Boards etc. and Indian Missions abroad in ascertaining market opportunities for items proposed to be manufactured under the EOU Scheme. A number of modifications have been affected in the Scheme since 1991 with a view to improve the climate for Export Oriented Units.

#### Impact of changes in Exitn policy

698. SHRI F. UPENDRA: Will the Minister of COMMERCE be pleased to state .

- (a) whether the recent changes in exim policy have not benefited the small exporters and the small-scale industries; and
- (b) whether Government are prepared to revise the policy to help the small-scale sector '.'

THE MINISTER OF COMMERCE SHRI PRANAB MUKHERJEE), : (a) and (b) For the purpose of recognition is Export House, Trading House and Star Trading House, double weightage is given to physical export of products manufactured by Small Scale Industries (SST), landloom and handicrafts including sports goods, hand-knotted carpets and silk products. Further, under Duty Exemp-ion Scheme, SSI unit exporting its own manufactured products, is required to execute a legal undertaking or bank juarantee equivalent to half of the normal amount of BGILUT.

### Export of Chemicals and Pharmaceuticals

699. SHRI KAMAL MORARKA: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that the export of basic chemicals and pharmaceuticals to Rupee Currency Area has virtually come to a halt during the first half of the current year;
  - (b) if so, what are the reasons therefor,
- (c) what were the exports achieved during the corresponding period last year to the RCA; and
- (d) what were the exports made to General Currency Area during the last year and the current year ?

## THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE) : (a)

No, Sir. The total exports of the Basic Chemicals and Pharmaceuticals including Fine Chemicals during April-Septemerj 1991 was Rs. 638.48 crores, out of which Rs. 146.65 crores was to RCA countries whereas in April-September, 1992 the total exports was Rs. 708.13 crores, out of which Rs. 34.24 crores was to RCA countries. This itself reflects that the exports to RCA countries have substantially come down but not to a halt.